

**OFFICE OF THE
DISTRICT & SESSIONS JUDGE
UNAKOTI JUDICIAL DISTRICT
K A I L A S H A H A R.**

NO.14(A)(20)-DJ/U/Misc./2014-15/ 3366-79 /

Dated, Kailashahar,
The 30th June, 2015.

To,

1. The Addl. District & Sessions Judge, Kailashahar/Kamalpur, Unakoti Judicial District.
2. The Civil Judge (Sr. Division) & Asstt. Sessions Judge, Kailashahar, Unakoti Judicial District.
3. The Chief Judicial Magistrate-cum-Civil Judge(Sr. Division) Unakoti Judicial District, Kailashahar.
4. The Sub-Divisional Judicial Magistrate-Cum-Civil Judge (Jr. Division), Kamalpur/Longtharai Valley/Gandacharra, Unakoti Judicial District.
5. The Civil Judge (Jr. Division)- cum- Judicial Magistrate 1st Class, Kailashahar/ Kamalpur, Unakoti Judicial District.
6. The Judicial Magistrate 1st Class-Cum-Civil Judge(Jr.Division) (Court No. 1 & 2), Kailashahar, North Tripura Judicial District.

Subject:- Up-to-date information regarding number of pending cases (Civil & Criminal) filed upto the year 2010.

Sir,

In enclosing herewith copy of letter No.F.40(30)-HCT/MISC.STT/SJ/2013-14/14566-70, dated-29.06.2015 received from the Registrar(Judicial), Hon'ble High Court of Tripura on the subject cited above, I am to request you to furnish the required information regarding cases instituted upto 2010(Civil & Criminal) and pending as on 30.06.2015 in case wise status report to this Office on or before **02.07.2015** by special Messenger/ e-mail (**Kailashahar.session@gmail.com**) for onwards transmission of the same to the Hon'ble High Court of Tripura.

Please treat the matter as MOST URGENT.

Yours faithfully,

Enclosed: As stated above.
1(one) Sheet.

//
**DISTRICT & SESSIONS JUDGE
UNAKOTI JUDICIAL DISTRICT
KAILASHAHAR.**

Copy to :-

1. The H/C (Sessions)/Civil Suits Clerk of District & Sessions Judge Court, Unakoti Judicial District, Kailashahar for necessary compliance and doing the needful.
2. The System Officer, Computer Section of the District & Sessions Judge Court, Unakoti Judicial District, Kailashahar. He is requested to upload this circular letter in the website of the District & Sessions Judge's Court.


**DISTRICT & SESSIONS JUDGE
UNAKOTI JUDICIAL DISTRICT
KAILASHAHAR.**

**High Court of Tripura
Agartala**

No. F.40 (30)-HCT/MISC.STT/SJ/2013-15/ 14566-70,

**From: A. Debbarma,
Registrar (Judicial)**

To

1. **The District & Sessions Judge,**
Gomati Judicial District, Udaipur;
2. **The District & Sessions Judge,**
Unakoti Judicial District, Kailashahar;
3. **The District & Sessions Judge,**
West Tripura Judicial District, Agartala;
4. **The District & Sessions Judge,**
North Tripura Judicial District, Dharmanagar;
5. **The District & Sessions Judge,**
South Tripura Judicial District, Belonia;

Dated, Agartala, the 29th June, 2015

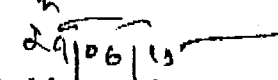
Sub: Up-to-date information regarding number of pending cases (Civil and Criminal) filed upto the 2010.

Sir,

With reference to the subject cited above, I am directed to request you to furnish case-wise status report of cases instituted upto 2010 and pending as on date of your judgeship, other than the cases of the proclaimed offenders, to this Registry by 03.07.2015 without fail for placing the same before the Hon'ble the Chief Justice.

Kindly treat the matter as **MOST URGENT**.

Yours faithfully,


(A. Debbarma)
Registrar (Judicial)